

ITEM NO.25

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 4685/2024

RAM NIWAZ (SINCE DECEASED) THROUGH LRS. & ANR. Appellant(s)

VERSUS

RAM YAGGYA (DEAD) & ORS. Respondent(s)

(FOR ADMISSION and I.R. and IA No.70677/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.70678/2021-EXEMPTION FROM FILING O.T. and IA No.70680/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.71496/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 29-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Ms. Pooja Agarwal, Adv.
Mr. Vishal, Adv.
Ms. Vuzmal Nehru, Adv.

For Respondent(s)

Mr. Sanjay Kumar Visen, AOR

Mr. Adhyayan Gupta, Adv.
Mr. Rohit Pandey, Adv.
Ms. Munisha Anand, Adv.
Ms. Ashtha Shrivastav, Adv.
Mr. Navendu Trivedi, Adv.
Mr. Prajjwal Chand, Adv.
Mr. Amit Mishra, Adv.
Mr. Manik Goyal, Adv.
Ms. Shashi Kiran, AOR
Dr. Satish Chandra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the appellant is granted four weeks'

contd...

time, as last opportunity, to file Application for substitution of legal representatives in respect of deceased respondent No.1.

Respondent No.3 is duly represented.

As per certificate of service from the High Court, notice was affixed on the door of respondent No.2. As such, service is deemed to be complete through affixation on respondent No.2.

List again on 13.09.2024.

SUJATA SINGH
Registrar

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